

(c) The Authority is likely to be constituted shortly.

(d) Police is a State subject. No such proposal is under consideration of the Central Government.

[English]

Konkan Railway Corporation

3081. SHRI CHURCHILL ALEMAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that sinking and cracking up of the mud embankments along the Konkan Railway route at Cortalim Village in Mormugao taluka of South Goa District has resulted in Extensive Flooding of the Damage to the Agricultural land.

(b) whether the Ministry are in receipt of complaint from the concerned farmers asking for compensation for the losses suffered due to negligence on the part of Konkan Railway Corporation;

(c) whether the Government has decided to pay the compensation; and

(d) if so, the extend to which and manner of the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) No, Sir.

(c) Konkan Railway has paid compensation to farmers whose paddy cultivation is affected.

(d) the Corporation has paid compensation of Rs.4,04,138.00 to 238 parties in January, 1996 and Rs. 3,38,577.45 to 142 in June, 1996.

Lead Poisoning in Delhi

3082. DR. M. JAGANNATH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Import of hazardous wastes unchecked", appearing in the 'Sunday Times of India', dated July 21, 1996;

(b) whether a team from CPCB had conducted a study in regard to lead poisoning in the vicinity of lead smelters in Delhi in April 1994;

(c) if so, the finding of the team; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). Yes, Sir.

(c) and (d). Investigations carried out by the Central Pollution Control Board indicate that the secondary lead smelting units in Mundka and Nangloi villages in North-West Delhi had caused environmental pollution and health problems for people and livestock in the nearby areas. According to these investigations, the units were using both indigenous as well as imported battery scrap as raw material and had not provided any pollution control measures. Closure orders have been issued for 108 such units in and around Delhi under the Air (Prevention and Control of Pollution) Act, 1981.

Green Revolution

3083. SHRI SANDIPAN THORAT :

SHRI S.D.N.R. WADIYAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have formulated an Action Plan for launching second Green Revolution in the country;

(b) if so, the details thereof;

(c) whether the Government have reviewed the status regarding standard of education and research in the Agricultural Universities in the country and the results thereof;

(d) the action proposed for promotion/upgradation of agriculture education in the country in the wake of globalisation to support the second Green Revolution and

(e) the allocation of funds for agriculture education/research for the last five years, year-wise and State-wise and outlay proposed for the next five years?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). No, Sir. However, in non green revolution belt extending green revolution based on small and marginal farmers is under consideration.

(c) Vice-Chancellors of State agricultural universities have been asked to review the standard of education in the University by External Review Committee.

(d) Regarding upgradation of agricultural education in the country, a Working Group has been constituted for formulation of agricultural research and education in the 9th Five Year Plan.

(e) State-wise allocation of funds are enclosed in the statements. Outlay for the next 5 years is yet to be decided in the 9th Five Year Plan.